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Title: Introduction and passing of the Jharkhand Appropriation Bill, 2009.

MR. DEPUTY-SPEAKER: Now, the House will take up Item No.29.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): Sir, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2008-09 .

...(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2008-09."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: I introduce** the Bill.

MR. DEPUTY SPEAKER: Now Mr. Minister may please move the Motion for consideration of the Bill

SHRI PAWAN KUMAR BANSAL: Sir, I beg to move**:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2008-09, be taken into consideration. "

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 19.2.2009

** Introduced and moved with the Recommendation of the President

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the services of the financial year 2008-09, be taken into consideration."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.59 hrs.

*The Lok Sabha then adjourned till Fourteen
of the Clock.*

14.03 hrs.

(The Lok Sabha reassembled at Three Minutes past
Fourteen of the Clock)

(Mr. Deputy Speaker *in the Chair*)

श्री सैयद शाहनवाज़ हुसैन (भागलपुर) : उपाध्यक्ष महोदय, हम लोगों के साथ पिछली बार अन्याय हुआ, जब चर्चा नहीं हो पायी। हमारा अनुरोध है कि विपक्ष आज पूरे सदन से, सत्ता पक्ष से को-आपरेट करना चाहता है, इसलिए जो भी बिल हैं, बिना चर्चा के पास न हों।

उपाध्यक्ष महोदय : मैं आपको एश्योर करता हूँ कि अगर हाउस आर्डर में होगा, तो जितना टाइम एलॉट हुआ, उसमें जितने मैक्सिमम लोगों को एकमोडेट करना होगा, I will try my best to accommodate you.

श्री सैयद शाहनवाज़ हुसैन : हम लोग पूरा को-आपरेट करने को तैयार हैं।

उपाध्यक्ष महोदय : मैं भी ऐसी बात नहीं करना चाहता, जिससे किसी का मन दुखे। जब आपका मन दुखता है, तो मेरा भी मन दुखता है। मैं आशा करता हूँ कि आप सभी चेयर से को-आपरेट करेंगे। I assure you again that I will try my best to accommodate you to the maximum possible extent.

â€¦(व्यवधान)

MR. DEPUTY-SPEAKER: Now, we will take up item no. 31.

Shri S. Jaipal Reddy – not present.

Shri Ajay Maken – not present.

...(Interruptions)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI):

Sir, Hon. Minister is on his way.

MR. DEPUTY-SPEAKER: Should we take the next item?

SHRI VAYALAR RAVI: Yes, we may take the next item.

MR. DEPUTY-SPEAKER: Okay. Prof. Rasa Singh Rawat. [\[p13\]](#)

श्री सैयद शाहनवाज़ हुसैन : उपाध्यक्ष महोदय, यह दिल्ली का इतना महत्वपूर्ण विषय है। दिल्ली के नेता अजय माकन जी, जो मंत्री हैं, वे मौजूद न हों, हमने ऐसा कभी नहीं देखा कि बिल रखना हो, दिल्ली के लोगों को सीलिंग की वजह से जितनी दिक्कत हुई है, दुश्चारी हुई है, भारतीय जनता पार्टी पूरा कोआपरेट करना चाहती है, लेकिन अगर मंत्री जी बिल पेश करने के लिए न हों, हम पूरी तैयारी से यहां आए हैं, यह बहुत दुख की बात है,...(व्यवधान)

SHRI VAYALAR RAVI: They have every right to say. ...(*Interruptions*) We admit it, and I am sorry that the hon. Minister is late. ...(*Interruptions*) He is on the way, but he got delayed as something has happened. ...(*Interruptions*)

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